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Title: Introduction of the Motor Vehicles (Amendment) Bill, 2014 (*Amendment of Section 109, etc*).

SHRI MULLAPPALLY RAMCHANDRAN (VADAKARA): Sir, I beg to move for leave to introduce a Bill further to amend the Motors Vehicles Act, 1988.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Motor Vehicles Act, 1988."

The motion was adopted.

SHRI MULLAPPALLY RAMCHANDRAN: Sir, I introduce** the Bill.